

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	265/16
PETITION NUMBER	:	TP 115/17
NAME OF THE PETITIONER (S)	:	NANTUNDESHWARA CABLE NETWORK
NAME OF THE RESPONDENT (S)	:	ALL DIGITAL NETWORK INDIA LTD. & ANOTHER.
UNDER SECTION	:	U 33 (e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
-------	--	---	-----------

9845324707

Petitioner

ASHOKA H.C

(Signature)

Shri Ashoka H.C., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.

(Signature)
MEMBER (J)

(Signature)
MEMBER (T)